

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 207**  
**(IB)-2144(ND)2019**  
**IA-3316/2020, IA-4382/2021**

**IN THE MATTER OF:**

**M/s. GAC Shipping (India) Private Limited ... Applicant/Petitioner**

**Versus**

**M/s. Classic Bottle Private Limited ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.03.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Ms. Honey Satpal Advocate**

**For the Respondent : dv Ravikant Sharma for Respondent No. 14 in IA  
No. 4382/2021**

**ORDER**

**IA-3316/2020:** The "note" filed by the Applicant in IA-3316/2020 is on record. List the IA for conclusion of the hearing on 02.05.2023.

**IA-4382/2021:** The rejoinder filed by the Applicant is on record. The parties may file brief written synopsis not exceeding 2 pages before the next date of hearing.

List on 02.05.2023.

- sd -  
v

**(L. N. GUPTA)  
MEMBER (T)**

A  
- sd -

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**